

Repealed by Act 58 of 1960, S. 262 Sch I (wef 28.12.60)

THE PREVENTION OF CORRUPTION (AMENDMENT)
ACT, 1957

No. 7 OF 1957

[29th March, 1957]

An Act further to amend the Prevention of Corruption Act, 1947.

BE it enacted by Parliament in the Eighth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Prevention of Corruption (Amendment) Act, 1957.

Amendment of section 1.

2. In the Prevention of Corruption Act, 1947, sub-section (3) of section 1 shall be omitted.

Repeal of Ordinance.

3. The Prevention of Corruption (Amendment) Ordinance, 1957, is hereby repealed.